

In the following 24 Applications for Certified Copies, despite notice dated 05-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 18-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-19-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201802148	Adv. Harish R. Pawar for Plaintiff	3411-2018 (3)
2	U-201812165	Adv. R.S. Tripathi for Plaintiffs	3169-2006 (5)
3	U-201900615	Adv. Gangaji B. Naik	539-2019 (5)
4	U-201905698	Adv. Poonam Gupta for Plaintiffs	2323-2011 (5)
5	U-201906504	Y & A Legal Adv for Defendant No.3	1642-2019 (5)
6	U-201907736	Moin Khan Adv for Plaintiff	2047-2019 (5)
7	U-201907842	Khaitan and co.	1787-2012 (5)
8	U-201910413	Adv Smt. Meena Dhuri for Defendant	111-2009 (5)
9	U-202001627	Praveen Elmal (Def. No. 2 in person)	4705-2012 (7)
10	U-202002387	Tulshidas M. Gole Adv. for Def. No. 1,3,4 & 7	4187-2008 (7)
11	U-202002430	Chandan R. Yadav Adv. for Def.	2737-2016 (7)
12	U-202002907	Satyadev D. Joshi Adv. for Plaintiff	2380-2019 (7)
13	U-202100231	Anita Ghai	8315-1996 (7)
14	U-202100232	Anita Ghai	9417-1989 (7)
15	U-202100862	Haresh Ghanatra	7488-1983 (7)

16	U-202101282	Nasim Khan	2390-2013 (12)
17	O-201803329	MSR & Associates Adv for Plaintiff	1167-2011 (5)
18	O-201901323	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)
19	O-201901324	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)
20	O-201901325	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)
21	O-201901326	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)
22	O-201901329	Adv. Dr. Santosh D. Raje for Plaintiff	3169-2006 (5)
23	O-201902551	Adv G B Naik	1583-2019 (5)
24	O-202000881	Arun Keruji Chougule (Def. No. 1 in person)	7404-1992 (Record Dept.)